

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 117/BB/2020	For admission	Sec 7 of I&B code 2016	Siemens Financial Services Pvt Ltd	Ashwini RA	Veerayoga Medical Science & Research Centre Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Ashwin R.A. - Adv.

ADVOCATE FOR RESPONDENT/s:

—

ORDER

Heard Shri Ashwin R.A., learned Counsel for the Petitioner through Video Conference. None appears for the Respondent.

No objections have been filed.

Post the case 'for hearing' on **07.09.2020**.

Member (T)

Member (J)

Krishna

Verified

Court Officer